

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2537**

TO BE ANSWERED ON 06.03.2020

**FINANCIAL ASSISTANCE TO VICTIMS OF TRAFFICKING**

2537. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:  
SHRI Y.S AVINASH REDDY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has been providing financial assistance to the victims of illegal human trafficking;
- (b) if so, the details thereof;
- (c) the amount of assistance provided to each victim;
- (d) the number of persons who have sought assistance during the past three years; and
- (e) the number of beneficiaries under the said scheme, State/U.T wise, particularly in the state of Andhra Pradesh?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): The Ministry of Women & Child Development implements Ujjawala scheme for combating trafficking of women and children for commercial sexual exploitation., with five specific components – Prevention, Rescue, Rehabilitation, Re-Integration and Repatriation of victims of trafficking. The scheme has been conceived primarily for the purpose of preventing trafficking on the one hand and rescue and rehabilitation of victims on the other. The scheme provides for rehabilitation of victims by providing food, shelter, counseling, medical care, legal aid and vocational training as well as their re-integration in the society. There are 241 projects including 136 Protective and Rehabilitative Homes in the country.

(d) and (e): The number of beneficiaries under the said scheme, state/U.T wise during the last three years is at Annexure.

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**State-wise number of beneficiaries under the Ujjawala Scheme for the last three years**

<b>S.No</b>	<b>Name of the State</b>	<b>No of beneficiaries 2017-18</b>	<b>No of beneficiaries 2018-19</b>	<b>No of beneficiaries 2019-20</b>
1.	Andhra Pradesh	375	105	200
2.	Assam	850	607	607
3.	Bihar	75	0	0
4.	Chhattisgarh	75	75	75
5.	Sikkim	25	11	-
6.	Karnataka	750	337	337
7.	Kerala	100	100	100
8.	Maharashtra	925	1150	1150
9.	Manipur	400	950	950
10.	Madhya Pradesh	25	-	-
11.	Mizoram	25	25	28
12.	Nagaland	25	25	25
13.	Rajasthan	250	250	250
14.	Orissa	700	600	338
15.	Tamil Nadu	200	98	98
16.	Uttar Pradesh	275	100	100
17.	Uttarakhand	175	100	100
18.	West Bengal	100	100	100
19.	Gujarat	175	325	325
20.	Telangana	250	250	250
21.	Jharkhand	-	-	100
	<b>Total</b>	<b>5775</b>	<b>5208</b>	<b>5133</b>